

Form.1**List of cases filed in e-filing during the month of March, 2026**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of March, 2026**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of March, 2026**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of March, 2026**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Hearing in Case Management was held during the month of March, 2026**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6**Contested Commercial Cases disposed during the month of March, 2026**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 21/2023	Sailors Exports Limited Vs 1) Seaways Shipping & Logistic LTD 2) Adani Krishna Patnam Port LTD.	M.S.Krishna Vs D1- S.Srinivas D2- Satya Siva Darshan	26.09.2023	No	17.03.2026	904 days	Contest	--	--	--
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 22/2023	SBG Industries Private Limited Vs 1) Seaways Shipping & Logistic LTD 2) Adani Krishna Patnam Port LTD.	M.S.Krishna Vs D1- S.Srinivas D2- Satya Siva Darshan	26.09.2023	No	17.03.2026	904 days	Contest	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 25/2023	Shaleen Overseas Vs 1) Seaways Shipping & Logistic LTD 2) Adani Krishna Patnam Port LTD.	M.S.Krishna Vs D1- S.Srinivas D2- Satya Siva Darshan	11.10.2023	No	17.03.2026	889 days	Contest	--	--	--
4.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 21/2023	Sailors Exports Limited Vs 1) Seaways Shipping & Logistic LTD 2) Adani Krishna Patnam Port LTD.	M.S.Krishna Vs D1- S.Srinivas D2- Satya Siva Darshan	26.09.2023	No	17.03.2026	904 days	Contest	--	--	--
5.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP13/2025	M/s. Kamy India and D.K. Associates Vs. Chief Admin Officer, East Coast Railway, Bhubaneswar	Sri S. Arundev, Advocate for DHR Vs. Sri S. Sreerama Murthy, Advocate for JDr	13.08.2025	Not Applicable	26.03.2026	225 days	Contested	-	-	U/Or. 21 Rule 52 of CPC
6.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2024	The Union of India Vs. M/s. Recktronic Devices and Systems and another	Sri S. Sreerama Murthy, Advocate for Petitioner Vs. Sri V.V. Ravindra Prasad, Advocate for R1 and R2 is an Arbitrator	13.03.2024	Not Applicable	30.03.2026	747 days	Contested	-	-	U/sec.34 of Arb. & Con. Act
7.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2025	Mr. Brahmananda Reddy and another Vs. M/s. Lito Marine Exports Pvt. Ltd and 08 others	Sri L. Venkateswarlu, Advocate for Petitioners Vs Sri K.V.Viswanath, Advocate for R1 to R6, R8 & R9 and R7 is ex parte	26.06.2025	Not Applicable	30.03.2026	277 days	Contested	-	-	U/sec.9 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
8.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 10/2026	M/s. Vizag Sea Port Private Limited Vs. Visakhapatnam Port Authority	Sri M. Ramdas, Advocate for Petitioner Vs. Sri S. Arundev, Advocate for Respondent	24.03.2026	Not Applicable	31.03.2026	07 days	Contested	-	-	U/sec.29 A (4) & (5) of Arb. & Con. Act

Form.7**Summary of Commercial Cases during the month of March, 2026**

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	148	8	5	151
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	150	11	6	155